

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2737**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2023/ AGRAHAYANA 28, 1945
(SAKA)**

CONSTRUCTION OF ICPs

2737. DR. SUKANTA MAJUMDAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government approved construction of Integrated Check Posts (ICPs) at Hili in West Bengal couldn't completed in spite of the Government's efforts;**
- (b) if so, the reasons therefor including State Government interference with regard to the land acquisition formalities for the ICP;**
- (c) whether Land Ports Authority of India (LPAI) has completed the acquisition process of earmarked land for the ICP at Hili and submitted DPR;**
- (d) if so, the details thereof along with the timeline of the project;**
- (e) the current status and details of the ICPs being constructed along the border areas, State-wise including at Hili in West Bengal;**
- (f) the details of facilities to be provided at Hili Integrated Check Post; and**
- (g) the other steps being taken by the Government for strengthening of ICPs in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) to (d): Government of India has accorded "in-principle" approval for acquisition of land and preparation of Detailed Engineering Report (DER) for establishment of 10 Integrated Check Posts (ICPs) including one at Hili in West Bengal. Government of West Bengal has accorded approval for land acquisition in November, 2023 and Land Ports Authority of India (LPAI) has initiated the process of land acquisition.

(e): The current status and details of the ICPs under different stages of construction, border-wise & State-wise, are placed at Annexure-"A".

(f) and (g): Land Ports Authority of India (LPAI) is mandated to develop, sanitize and manage the facilities like passenger terminal building, warehouse, parking zones, animal & plant quarantine, public conveniences etc. for cross border movement of passengers and goods at designated points (ICPs) along the international border of India including Hili in West Bengal.

For strengthening of ICPs in the country, the Government has approved for installation of Land Ports Management System (LPMS), Full Body Truck Scanner (FBTS), installation of Radio Detection Equipments (RDEs), X-Ray scanners, Door Framed Metal Detectors (DFMD) etc.

LPAI regularly undertakes reviews of the existing facilities to further ease the trade and passenger movement.

State-wise details of the ICPs being constructed along the border areas:

Sl. No.	Location	State	Border	Status	
1.	Sabroom	Tripura	Indo-Bangladesh	Construction is in final stage.	
2.	Sunauli	Uttar Pradesh (UP)	Indo-Nepal	Construction works commenced.	
3.	Banbasa	Uttarakhand	Indo-Nepal	Land acquisition process underway.	
4.	Bhithamore	Bihar	Indo-Nepal	Land Acquisition completed.	
5.	Kawrpuchhuah	Mizoram	Indo-Bangladesh	Land acquisition completed.	
6.	Fulbari	West Bengal	Indo-Bangladesh	In November 2023, Government of West Bengal has accorded approval for land acquisition for development of ICPs at these locations.	
7.	Panitanki	West Bengal	Indo-Nepal		
8.	Jaigaon	West Bengal	Indo-Bhutan		
9.	Mahadipur	West Bengal	Indo-Bangladesh		
10.	Ghojadanga	West Bengal	Indo-Bangladesh		Land acquisition process underway.
11.	Hili	West Bengal	Indo-Bangladesh		
12.	Changrabandha	West Bengal	Indo-Bangladesh		
